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Title: Regarding removing the 5 percent GST on wheelchairs, 'Braille paper and lot of implements for differently people.

SUSHRI MAHUA MOITRA (KRISHNANAGAR): Thank you hon. Speaker Sir for allowing me to speak. I would like to bring to the attention of the House a serious issue concerning differently abled people. The GST tax on wheelchairs, on braille paper and a lot of implements that differently people use is at five per cent. Now, in keeping with global standards, I really request the Government to remove this because for people who cannot walk, this is like a tax on walking. When this had happened and when this had been brought up in the GST Council in 2017, the then Revenue Secretary had said that they will be able to claim input tax credit and wheelchair prices will come down. But now we see in the past three years that wheelchair prices have not come down. So, you could please tell the Government to revisit this and to remove the five per cent GST on wheelchairs, braille paper and implements for differently abled people.

माननीय अध्यक्ष : प्रो. सौगत राय को सुश्री महुआ मोइत्रा द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।